

उच्च न्यायालयों में न्यायाधीशों की नियुक्ति

2056 श्री बीजा लाल बटेल : क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या देश में उच्च न्यायालयों के न्यायाधीशों की नियुक्तियों के मामले में वर्तमान सरकार का विचार भूतपूर्व सरकार द्वारा अपनाई गई प्रक्रिया में संशोधन करने का है, और

(ख) यदि हा, तो तत्सम्बन्धी मुख्य बातें क्या हैं ?

विधि, न्याय और कम्पनी कार्य मंत्री (श्री शक्ति भूषण) : (क) और (ख). उच्च न्यायालयों के न्यायाधीशों की नियुक्तियों संविधान के अनुच्छेद 217 के अनुसार तैयार की गई प्रक्रियाओं के जरिए की जाती हैं।

Memorandum by the President, SC and ST Employees Coordination Council Sindri

2057 SHRI A K ROY Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state

(a) whether a memorandum by the President, SC and ST employees Coordination Council, Sindri regarding injustice by the Fertiliser Corporation Management in the matter of appointment and promotion ignoring earmarked percentage by the Government has been received, and

(b) if so, the action taken by the Ministry for violating the Government's directives?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI G. N. BAHUGUNA) (a) and (b) A Resolution adopted by the F.C.I.

Scheduled Castes and Scheduled Tribes Employees Coordination Council at its meeting held on 5th December 1976 was received by FCI in December, 1976. The FCI has reported that Government instructions in the matter of appointments, promotions, etc of Scheduled Castes/Tribes are being followed by the Sindri Unit

Stoppage of Janta Express (Howrah-Bongaigaon)

2058 SHRI SASANKASEKHAR SANYAL Will the Minister of RAILWAYS be pleased to state

(a) whether he is aware that Kamrup fast passenger train in Howrah Sector of West Bengal started stopping at Nimtita instead of at Dhulian both very important trade centres including import and export-principally because Nimtita was the Home Centre of the then Congress M P,

(b) whether he propose to consider the inconvenience of the large number of people of Dhulian Municipality and Sunandih populous villages who cannot avail of any fast train and introduce a stoppage of Janta Express-(Howrah-Bongaigaon line) at Dhulian Station, and

(c) whether the renovation of the Station rooms and waiting rooms will also be considered in this connection?

THE MINISTER OF RAILWAYS (PROF MADHU DANDAVATE) (a) The suggestion to provide stoppage of 59/60 Kamrup Express at Nimtita was made in the meeting of Informal Consultative Committee and was accordingly provided from 1st October, 1976 on having been found to be justified on traffic consideration 59/60 Kamrup Express was not stopping at Dhulian Ganga and therefore its withdrawal to make way for Nimtita does not arise

(b) The suggestion to provide stoppage of 163/186 Howrah-New Bongaigaon Janta Express at Dhulian Ganga